

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3866  
ANSWERED ON:25.08.2011  
LIVING CONDITIONS OF ANGLO INDIAN COMMUNITY .  
Dias Dr. Charles

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

(a) whether the Anglo-Indian community in the country has been reported to be educationally and economically backward and many members of the community for residing in poor living conditions; and

(b) If so, the steps taken or proposed to be taken by the Government for educational and economic development of the community?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) No separate study has been undertaken by this Ministry about the educational and economic backwardness of the Anglo-Indian Community.

(b) Members of Anglo-Indian community who come under the purview of the section 2(c) of the National Commission for Minorities (NCM) Act, 1992, subject to fulfilling other eligibility conditions, can avail of various schemes implemented by the Government for educational and economic development of minority communities.